

**GOVERNMENT OF INDIA  
TEXTILES  
LOK SABHA**

UNSTARRED QUESTION NO:1010  
ANSWERED ON:23.11.2001  
BACKLOG OF RESERVED VACANCIES  
A.K.S. VIJAYAN

**Will the Minister of TEXTILES be pleased to state:**

- (a) whether `backlog/carried forward vacancies` reserved for SCs, STs and OBCs are required to be treated as a separate and distinct group as provided under Article 16(4)B of the Constitution to overcome 50 percent ceiling limit on vacancies to be reserved in a year;
- (b) if so, details of backlog/carried forward vacancies filled up in respect of (1) SCs (2) STs and OBCs in group A,B,C and D categories of services as on August 29, 1997 in his Ministry when Special Recruitment Drives etc. meant for filling such vacancies were stopped; (
- (c) the details of such carried forward vacancies filled up during the last four years and those which remain unfilled, year-wise; and
- (d) the fresh vacancies/posts accrued to reserved classes in all categories of posts during the last four years as per post based rosters?

**Answer**

MINISTER OF STATE FOR TEXTILES ( SHRI V. DHANANJAYA KUMAR)

(a) - Yes, Sir.

(b) to (d) - The information is being collected & will be laid on the table of the House.